

No. Rule/P. 1604/2018

NOTICE

The Learned Advocates, who have submitted applications/proposals for designation of Senior Advocates as per the old rules framed by the Bombay High Court u/s. 16(2) of the Advocates Act, 1961, are hereby requested to collect their old proposals/applications from the Office of the Registrar General, High Court of Bombay within the period from 01.12.2018 to 15.12.2018 during working hours.

HIGH COURT, BOMBAY)
BOMBAY)
DATE 30th NOVEMBER 2018)


(SURENDRA P. TAVADE)
REGISTRAR GENERAL